

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/9/ (IB)/2017
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD
NAME OF THE RESPONDENT(S) : HINDUJA FOUNDARIES LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. SAIDHARAS

Counsel for

Ambar

2. ROHINI RAJBEEKARAN
Counsel for

Counsel for
Petitioner

P.D.R

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner submitted that time be granted for filing an amended petition. Counsel for Respondent submitted that he has not been provided with the copy of the petition and documents. Counsel for Petitioner is directed to provide a copy of the petition and the relied upon documents to the Counsel for Respondent within three days. Counsel for Respondent is directed to file counter thereafter within seven days. Put up on 16.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)